

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4539
TO BE ANSWERED ON 22.03.2018

RURAL FAMILIES AFFECTED BY SUICIDE OF EARNING MEMBER

4539. KUNWAR BHARATENDRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken any steps and measures to rehabilitate the rural families in which the earning member has committed suicide and if so, the details thereof;
- (b) whether the Government has any schemes or policies in place to address the issue of lack of support or providing counselling to such families which need to recover from the mental trauma of such suicides; and
- (c) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The Ministry of Rural Development is implementing National Family Benefit Scheme (NFBS) for the families belonging to below poverty line (BPL) household, under which one time lump sum assistance of Rs.20,000/- is provided to the bereaved family on the death (natural or otherwise) of primary breadwinner of the family. The death of a breadwinner should have occurred whilst he/she is more than 18 years of age and less than 60 years. Identification of beneficiaries, sanction and disbursement of benefit under the scheme is done by the State Governments.
